

FORM G
INVITATION FOR EXPRESSION OF INTEREST (“EOI”) FOR
MAHA ASSOCIATED HOTELS PRIVATE LIMITED
HAVING HOTEL PROPERTY AT PRIME LOCATION IN NEEMRANA, RAJASTHAN

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Maha Associated Hotels Private Limited PAN: AAGCM3427Q CIN: U55101RJ2009PTC030581
2.	Address of the registered office	K-47, Janpath, Kishan Nagar, Shyam Nagar, Jaipur, Rajasthan- 302019
3.	URL of website	No website
4.	Details of place where majority of fixed assets are located	HTL 10, NIC(M), Neemrana, Distt. Alwar, Rajasthan-301705
5.	Installed capacity of main products/ services	Hotel Property (Under Construction) admeasuring 15000 sq meter located in Neemrana, Rajasthan with 110 guest rooms, etc. in hotel block of Basement, Ground Floor and 7 floors with complete built up area of 11581.004 sq meter.
6.	Quantity and value of main products/ services sold in last financial year	Non-Operational
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	http://arck.in , under the case list “Maha Associated Hotels Private Limited”
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Minimum Eligibility Criteria for resolution applicants (Singly, Jointly or in consortium) to approach the Resolution Professional (“RP”) with Resolution Plan: - <ul style="list-style-type: none"> • For Body Corporates and Individuals/Other Persons: Minimum Net worth of INR 2 crores and above supported by Documentary Evidence as specified in Annexure B of Detailed EOI. • For Financial Entities including ARC*/NBFC/AIF: Minimum Assets under Management or Funds Deployed or Committed funds available for investment of INR 50 crores and above supported by Documentary Evidence as specified in Annexure B of Detailed EOI.

		<p>*ARC/AIF/NBFC participation is subject to the rules and regulations of Reserve Bank of India</p> <p># In the event of a consortium between applicants belonging to aforementioned two classes having different eligibility criteria, the eligibility would be calculated in proportion to their share in the consortium.</p> <p>For More Details & Documents, kindly visit http://arck.in or further information may be sought by E-mail at rpmahaassociatedhotels@gmail.com.</p>
10.	Last date for receipt of expression of interest	16.02.2024
11.	Date of issue of provisional list of prospective resolution applicants	19.02.2024
12.	Last date for submission of objections to provisional list	24.02.2024
13.	Date of issue of final list of prospective resolution applicants	25.02.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	25.02.2024
15.	Last date for submission of resolution plans	26.03.2024
16.	Process email id to submit Expression of Interest	rpmahaassociatedhotels@gmail.com



SD/-

Date: 01.02.2024

Place: Jaipur

For Maha Associated Hotels Private Limited
Tara Chand Meenia, Resolution Professional
Reg. No.: IBBI/PA-001/IP-P01125/2018-2019/11822
AFA Valid Upto: 22.11.2024

Registered Address: Flat No. 206, GH 3, Sector 24 , Panchkula, Haryana, 134112
Correspondence Address: 409, Ansal Bhawan, 16 K.G. Marg,
Connaught Place, New Delhi – 110001
Email: rpmahaassociatedhotels@gmail.com
Phone: 011-45101111